COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 231 OF 2015 &
APPEAL NO. 251 OF 2015

Dated: 24th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 231 OF 2015

In the matter of:-

Uttar Pradesh Power Corporation Ltd. …. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. Mukul Sankar, EE, UPPTCL
Mr. Rahul Srivastava for R-2

Mr. Vishal Gupta
Mr. Kumar Mihir for R-4

APPEAL NO. 251 OF 2015

In the matter of:-

State Load Dispatch Center U.P. …. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Paramhans for R-1

Mr. Mukul Sankar, EE, UPPTCL
Mr. Rahul Srivastava for R-2

Mr. Vishal Gupta
Mr. Kumar Mihir for R-4

ORDER

List these matters for further hearing on ***13.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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